

SUPREME COURT OF INDIA

On May 11, 2018, the following resolution was passed:

“The Chief Justice and other members of the Collegium have, on principle, unanimously agreed that the recommendation for appointment of Mr. Justice K.M. Joseph, Chief Justice, Uttarakhand High Court [PHC: Kerala] as a Judge of the Supreme Court should be reiterated. However, the said reiteration should also be accompanied by the recommendation of the names of Chief Justices of High Courts for elevation as Judges of the Supreme Court, for which detailed discussion is required.

In view of the aforesaid, the meeting stands deferred for being held at 4.15 p.m. on Wednesday, 16th May, 2018.”

Today, in the meeting of the Collegium, a unanimous view was expressed that there should be further deliberation and broad-based consideration of the names of the Chief Justices as well as Judges of the High Courts which are at present not represented in the Supreme Court.

In view of the above, the meeting stands deferred to be held at the earliest.

(Dipak Misra), CJI.

(J. Chelameswar), J.

(Ranjan Gogoi), J.

(Madan B. Lokur), J.

(Kurian Joseph), J.

New Delhi,
May 16, 2018.